

18/9
21/9

DB

67/15/001

Decided on 5/10/2001
OA 649/2001
(Gr. B, Code 20)

Sh. P.S. Padwal, Mumbai

Sh. M.S. Patankar, Adv.

Vls.

M/o Communications

5.10.2001 (26)

Per Tribunal

Fixed for AH
on 14/9/2001
(By circulation)

Per

Per Dy. Registrar

Objections

1) Synopsis Not
Filed.

2) Page No. 8 to
10 are Hindi.

English Translation
Not given.

Rev.
(S. L. Jain)
Member (J)

B. N.
(B. N. Bahadur)
Member (A)

prosecution.

Neither the applicant nor his learned counsel is present. We find from the Roznama of the last date i.e. 24.9.2001 that in view of non-appearance by the counsel on two dates a last chance was given for complying with the objections. Accordingly, the OA. is dismissed for non-

Order/Judgement despatched
to Applicant/Respondent (s)
on 21/10/01

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